

**NATIONAL COMPANY LAW TRIBUNAL,  
CHANDIGARH BENCH, CHANDIGARH.**

**CP No.54/2015  
RT CP No.78/Chd/Pb./2017**

In the matter of :

M/s Kotak Mahindra Bank Ltd.

.....Petitioner.

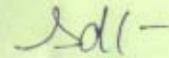
Versus.

M/s Silver Oaks Township Pvt. Ltd.

....Respondent.

Present: Ms.Anindita P.Katyal, Advocate for petitioner.

Learned counsel for petitioner submits that a miscellaneous application was filed in the Hon'ble High Court, which is still to be listed and she seeks adjournment. List the matter on 06.09.2017.



(Justice R.P.Nagrath)  
Member (Judicial)

✓ August 10, 2017.

Ashwani